

e-mail: law-jk@nic.in
Fax: **Jammu**: 0191-2546753(Nov-April),
Fax:**Srinagar**: 0194-2506063(May-Oct.)



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar

Subject:-Establishment of Family Courts in the State of Jammu and Kashmir.

Reference:-State Administrative Council Decision No. 112/13/2019 dated 29-05-2019.

GOVERNMENT ORDER NO: 2988- LD (A) of 2019.
D A T E D: 04 - 06 - 2019.

Sanction is accorded to the establishment of two Family Courts, one each at Jammu & Srinagar in the 1st phase and creation of following posts for each of the said Courts:-

S.No.	Name of the Post	Pay Scale / Pay Level	No. of posts for each Court
1.	District Judge	51550-63070	1
2.	Principal Counselor	47600-151100	1
3.	Counselor	44900-142400	1
4.	Section Officer	44900-142400	1
5.	Senior Scale Stenographer	44900-142400	2
6.	Data Entry Operator	35400-112400	1
7.	Superintendent for witness Assistance	35400-112400	1
8.	Superintendent for Witness Mediation	35400-112400	1
9.	Superintendent for Legal Aid	35400-112400	1
10.	Nazir	29200-92300	1
11.	Reader	29200-92300	1
12.	Ahlimad	25500-81100	2
13.	Copyist	25500-81100	1
14.	Driver	25500-81100	1
15.	Jamadar	18000-56900	1
16.	Orderlies	14800-47100	4
17.	Sweeper	14800-47100	1
18.	Chowkidar	14800-47100	1
19.	Orderlies for Assistance	14800-47100	2

20.	Orderlies for Mediation	14800-47100	2
21.	Orderlies for Legal Aid	14800-47100	2
Total			29

This issues with the concurrence of Finance Department conveyed vide U.O.NO.A/58(02)-II-404 dated 13-05-2019.

Sd/-
(Achal Sethi)
Secretary to Government,
Dated: 04 - 06 -2018

NO: LD (A) 85 / 7

Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Principal Secretary to the Hon'ble Governor.
3. Secretary to Government, General Administration Department.
4. Registrar General, J&K High Court, Srinagar.
5. Director Information, J&K, Srinagar.
6. Director Archives, Archaeology and Museums, J&K, Srinagar.
7. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
8. Private Secretary to the Hon'ble Advisor Incharge, Law, Justice and Parliamentary Affairs for information of Hon'ble Advisor.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
11. Government Order file.
12. Concerned file.

Manoj Kumar Pandit
(Manoj Kumar Pandit)
Additional Secretary to Government

04.06.2018